

Answer to starred
question No. 376

At the tail end of this statement, it is said that the Labour Bureau is not responsible for the defects noticed in the Bombay and Ahmedabad indices. Somebody must be responsible somewhere, either in Bombay or in Ahmedabad. Has the Government tried to ascertain by getting in touch with those authorities in Bombay and Ahmedabad as to who exactly is to blame in the matter and what action is being taken to prevent the recurrence of these things in future?

Shri C. R. Pattabhi Raman: The position is simple. About 12 series, as I have said, are State series and the other 15, of the 27 series, are compiled by the Labour Bureau. The series like House Rent Index and clothing prices being kept constant have been taken note of by various Wage Boards and Tribunals and they have made allowances for that and they have given suitable awards. The State Governments have been compiling new series and many more items have been added.

Mr. Speaker: There is too much of talking at this moment from this side. Order, order.

Shri Hem Barua (Gauhati): It is always so.

Shri C. R. Pattabhi Raman: The new series will contain as many as 100 items and that is all being prepared now. Where old State series are concerned, we take note of that figure and many tribunals and also the wage boards are aware of some of those inconsistencies. Actually, they are making suitable adjustments. I have found that all over the world, the House Rent Index is fairly constant. I have got the figures of 16 nations. I have got here the I.L.O. figure. It is not as if anything unique is being done in India.

12.14 hrs.

ELECTION TO COMMITTEE

CENTRAL ADVISORY COMMITTEE FOR
NATIONAL CADET CORPS.

The Minister of Defence (Shri Y. B. Chavan): Sir, I beg to move:

"That in pursuance of sub-section (1) (i) of section 12 of the National Cadet Corps Act, 1948, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year commencing from the 1st June, 1964, subject to the other provisions of the said Act and the Rules made thereunder."

Mr. Speaker: Motion moved:

"That in pursuance of sub-section (1) (i) of section 12 of the National Cadet Corps Act, 1948, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year commencing from the 1st June, 1964, subject to the other provisions of the said Act and the Rules made thereunder."

Shri Ranga (Chittoor): May I know whether the report for the last year on the work of this Committee for the National Cadet Corps has been prepared and made available to us and, if not, how soon will it be placed on the Table of the House?

Shri Y. B. Chavan: If hon. Members want, I can give some sort of report, but the activities generally of the NCC are given in the general report of the Defence Ministry which is circulated to hon. Members.

Shri Hari Vishnu Kamath (Hoshanabad): I am somewhat in the dark about one thing, and I hope, Sir, that the hon. Minister will throw some little light on this. Is this the first time that we are having elections to this committee? The term commences only from 1st June. Why do we have this motion so early?

Mr. Speaker: Because the term of the previous one expires by that date.

The question is:

"That in pursuance of sub-section (1) (i) of section 12 of the National Cadet Corps Act, 1948, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year commencing from the 1st June, 1964, subject to the other provisions of the said Act and the Rules made thereunder."

The motion was adopted.

12.15' hrs.

RE: ALLOTMENT OF TIME TO VARIOUS GROUPS IN THE HOUSE

Mr. Speaker: Before we take up the further discussion and voting on the Demands for Grants relating to the Ministry of Petroleum and Chemicals, I might make a submission to the House. I had that in mind in the beginning but probably I have not been able to announce it, namely that smaller groups—by 'smaller groups' I mean groups having a membership of about 10; according to the definition that my illustrious predecessor Shri Mavalankar gave, it was required for recognition of any group that at least there ought to be ten Members.....

An Hon. Member: I think that the number is 25.

Mr. Speaker: For allotment of time, we have been following this. The number required for recognition of groups is 30 and not 25.

I would request those hon. Members who belong to groups with smaller strength that they should give their preferences so far as the Demands for Grants are concerned, because I am afraid that in some cases I might not be able to accommodate all the groups in regard to the discussion of the Demands of each Ministry. Since it may not be possible to accommodate all of them, they may kindly give their preferences, so that I might see and I may try to accommodate them on as many Demands as possible.

Secondly, in regard to the Unattached Members, there is always difficulty for me to accommodate them, because there are very illustrious Members in the category of Unattached Members, and they do insist on having many more opportunities than I can afford them. I shall try to consider them also as belonging to one group of Unattached Members and give opportunities to them by turns. Therefore, they may also be kind enough to give their preferences so that I can fix them up wherever I can.

श्री राम सेवक यादव (बाराबंकी) : जहाँ तक राय और जो दल हैं, उनकी नीति का सवाल है, मैं निवेदन करूँगा कि दल को मान्यता प्राप्त है या नहीं, कोई दल बाहर है, या नहीं, उसकी कोई नीति है या नहीं, इसको ध्यान में रखते हुए

अध्यक्ष महोदय : आलरेडी इनका ध्यान रखा जाता है

श्री राम सेवक यादव : मेरा निवेदन तो सुन लें। किसी दल की कोई नीति है या नहीं, इस को ध्यान में रख कर लोगों को बोलने का मौका दिया जाना चाहिये। मेरा निवेदन यह है कि समय आप चाहे कम में